



**GOVERNMENT OF
MEGHALAYA**

**MEGHALAYA
MOTOR VEHICLE
(AMENDMENT) RULES, 1975
& 2006**

The 28th October, 1975

No.Trans.132/74/Pt.1/37.- In exercise of the powers conferred by Section 68 of the Motor Vehicles Act, 1939, the Governor of Meghalaya hereby makes the following amendments to the Assam Motor Vehicles Rules, 1940, in their application to the State of Meghalaya. Draft Amendments had been published vide Notification No./DT/3/72/32 in the Gazette of Meghalaya, dated 9th September 1975 as required under sub-section (1) of Section 133 of the said Act.

AMENDMENTS

1. *General Amendments.*- Whenever the expression “Assam” occurs in the Assam Motor Vehicle Rules, 1940 including the short title the expression “Meghalaya” shall be substituted.
2. *Amendment of Rule 1.*- For Rule 1, substitute –
 - “1. *Short title and application.*- (a) These rules may be called the Meghalaya Motor Vehicles Rules.
 - (b) They shall save as expressly provided otherwise, apply to, and in relation to, all Motor Vehicles in the State of Meghalaya.”
3. *Amendment of Rule 61.*- In Rule 61 for the word “eleven” the word “three” shall be substituted.
4. *Amendment of the Schedule.*- For the Fourth Schedule to the rules, substitute –

“THE FOURTH SCHEDULE

(See Rule 61)

Definition of regions constituted for the purposes of Section 44 of the Motor Vehicles Act, 1939.

Regions

1. Shillong Regional Transport Authority – Khasi Hills District, Headquarters, Shillong.
2. Jowai Regional Transport Authority– Jaintia Hills District, Headquarters, Jowai.
3. Tura Regional Transport Authority – Garo Hills District, Headquarters, Tura.

The State Transport Authority will function as the Regional Transport Authority for the Shill – Gauhati Road”.

R.NATARAJAN
Secretary to the Govt. of Meghalaya
Transport Department.

The 13th October, 2006

No.TPT.39/2006/91. – In exercise of the power conferred under clause (p) of sub-section (2) of Section 65 of the Motor Vehicle Act 1988 (Central Act No. 59 of 1988), the Government of Meghalaya is pleased to further amend the Meghalaya Motor Vehicle Rules (Assam Rule 1940 as adapted by Meghalaya) as follows:-

1. **Short title and commencement.**- (1) These may be called the Meghalaya Motor Vehicle (Amendment) Rules, 2006.
(2) They shall come into force from the date of Notification in the official Gazette.
2. **Insertion of New Section 41A and 41B:**- After the existing rules 41 of the Meghalaya Motor Vehicle Rules (Assam rules 1940 as adopted by Meghalaya) the following new rules shall be inserted, namely:-

“41A. Application on for High security Registration Plate for Motor vehicle:-

An application for supply/fixing of high Security registration plates on motor vehicles shall be made in Form-I,II,III and IV appended in the rules to the registering authority where the vehicle is registered or to be registered.

“41B. Form and manner of display of registration plates on motor vehicle:-

After the commencement of these rules the registration plate of a motor vehicle shall be displayed both at the front and at the rear of all motor vehicles clearly and legibly in the form and manner prescribed as per the following specifications name:-

- (1) The plate is to be solid unit made of 1.0 mm. aluminium conforming to DIN 1745/DIN 1783 or ISO 7591, and such plate shall be suitable for not minimum (5) years. The fast coloring of legend and border to be done by hot stamping.
- (2) The letters and numerals on the registration plates shall be embossed and hot stamped.
- (3) To protect against counterfeiting, a chromium based hologram of size 20mmx20mm is to be applied by hot stamping on top left hand corner of the plate in both front and rear plates. The hologram shall contain logo of CHAKRA (a national sign) in blue colour.
- (4) The hot stamping film to be applied on the letters/numerals of the license number shall bear the inscription “INDIA”. The letter “INDIA” shall be type Arial Bold script at 45 degree inclination with sequential lines being the mirror image of the other. (This is called security inscript).
- (5) A third registration plate in the form of self destructive type chromium based hologram sticker in size of 100mm.x60mm. to be fixed on the inner side of left hand corner windshield of the vehicle, giving details like name of registering authority, engine and chassis number etc. of the vehicle. On the bottom of the right corner of the sticker a chromium base hologram of smaller size of 10mm.x10mm. is to be applied. The sticker is to be essentially a diffraction foil film with reflective index and shall have the chromium based hologram embedded.
- (6) The registration plate in rear of the vehicle shall be fastened with non-removable/non-reusable snap lock system (two snap locks).

(7) The plate shall bear letter IND in blue colour on the extreme left corner of the plate. The letter should be one fourth of the letter required in the plate and should be buried into the foil of applied by hot stamping and should be integral part of the plate.

(8) The permanent identification number of minimum seven digits and two alphabets is to be laser branded into the reflective sheeting on bottom left hand side of the registration plate with numeral size being 2.5mm.

Size of letters and numerals of the registration marks.

The dimensions of letters and figures of the registration mark and the space between different letters and numerals and letters and edge of the plain surface shall be as follows:-

<u>Sl No</u>	<u>Class of Vehicle</u>	<u>Dimension not less than</u>			
		<u>Height</u>	<u>Thickness</u>	<u>Space between</u>	
1	2	3	4	5	
1.	All motors cycles and three wheeled invalid carriages	Rear letters	35	7	5
2.	All motor cycles and three wheeled invalid carriages	Rear numerals	40	7	5
3.	Motor cycles with engine capacity less than 70cc	Front letters and numerals	15	225	25
4.	Other motor cycles	Front letters and numerals	30	65	5
5.	Three Wheelers of engine capacity not exceeding 500cc	Rear and Front numerals and letters	35	7	5
6.	Three Wheelers of engine capacity exceeding 500cc	Rear and Front numerals and letters	40	7	5
7.	All other motor vehicles	Rear and Front numerals and letters	65	10	10

P.W.INGTY

Commissioner & Secretary to the Govt. of Meghalaya
Transport Department.